GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA STARRED QUESTION NO. *160 ANSWERED ON 10.12.2024

VIABILITY GAP FUND FOR VIZHINJAM PORT

*160. SHRI SANDOSH KUMAR P:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the total amount of the Viability Gap Fund (VGP) sanctioned for the Vizhinjam International Port Project;
- (b) whether Government can sanction the VGP as a grant;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the criteria for offering VGF as a grant fund instead of loan-fund?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHASTARRED QUESTION NO. *160 ANSWERED ON 10th DECEMBER, 2024 RAISED BY SHRI SANDOSH KUMAR P REGARDING "VIABILITY GAP FUND FOR VIZHINJAM PORT"

- (a) Under the Viability Gap Funding (VGF) Schemefor financial support to Public Private Partnerships (PPP) in infrastructure, the Government of Indiahas agreed to provide viability gap funding of Rs. 817.80 crore to the Vizhinjam International Seaport Project to facilitate commercial viability.
- (b) to (e)Under the VGF Scheme for financial support to PPP in infrastructure, VGF is provided as grant (and not as loan) to PPP projects with the objective to facilitate commercial viability.
